NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

C.P. No. 5/441/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON <u>09.05.2017</u>

Name of the Company:

Shruti Power Projects Pvt. Ltd.

Section of the Companies Act:

Section 177(1) of the Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

SIGNATURE

1.

2.

<u>ORDER</u>

None present for petitioner.

Petitioner no. 1 not complied with the order 13.04.2017.

Inform Registrar of Companies, Gujarat accordingly for further actions.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 9th day of May, 2017.